

(b) The Planning Commission has agreed for Rs. 1700 crore as AIBP & CAD grant ceiling for the year 2012-13 against the proposed outlay of Rs.5035.02 crore submitted by the Government of UP for the irrigation sector.

(c) As furnished by the Government of UP to Planning Commission under the Yojana 3380.18 thousand hectares of Irrigation Potential has been targeted during 12th Plan. District-wise information is being collected from the State Government of UP.

Objections of implementation of projects under AIBP

†2478. SHRI DHARMENDRA PRADHAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether many States have raised the objections on implementation of irrigation projects under the Accelerated Irrigation Benefit Programme (AIBP);

(b) if so, the details thereof;

(c) whether Government has taken note of the objections and has started amending the same; and

(d) if so, whether Government is taking any steps regarding allocation of funds *etc.* to the States for the modernisation of canals?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCE (SHRI VINCENT PALA): (a) to (c) No Sir. However, performance of the Accelerated Irrigation Benefits Programme (AIBP) is reviewed by the Ministry of Water Resources from time to time with the respective State Governments in order to achieve further improvement in its implementation.

Shortcomings in the implementation of AIBP are generally addressed during monitoring visits by Central Water Commission (CWC) field offices. Various bottle necks which affect the implementation of AIBP are brought to the notice of implementing agencies and others concerned. State Governments are supposed to submit action taken report resolving bottle necks reported by CWC.

(d) Government of India provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the State Governments for Extension, Renovation and Modernization (ERM) Irrigation Projects including modernization of existing irrigation canal system on the request of the State Government and as per the eligibility criteria given in the AIBP Guidelines.

†Original notice of the Question was received in Hindi.